

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).17061/2006

(From the judgement and order dated 05/08/2005 in MA No. 2518/2000
of The HIGH COURT OF M.P AT JABALPUR)

HEERA LAL DUBEY & ANR

Petitioner(s)

VERSUS

NAGESH KUMAR SINGH & ORS

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 17/12/2008 This Petition was called on for hearing today.

For Petitioner(s) Mr. Shiv Sagar Tiwari,Adv.

For Respondent(s) Mr. Neeraj Shekhar,Adv.

Mr. R.P. Gupta ,Adv

Mr. Goodwill Indeevar ,Adv

Mr. Anand Vardhan Sharma,Adv.

Mr. Naresh K. Sharma,Adv.

Mr. Ashwani K. Dubey,Adv.

UPON hearing counsel the Court made the following
ORDER

Nobody is present for the petitioner.

Petitioner has failed to confirm service upon unserved respondents.

List the matter before the Hon'ble Chamber Judge for non-prosecution
against unserved respondents.

(S.G. Shah)
Registrar